

three services where mainly the armed force officers and 'other ranks' are employed.

- (e) The targets of the remaining correspondence and other items of the programme will be the same as fixed in this Programme.

Targets for 1990-91 in respect of Central Government offices located in Region 'C'

- (a) Communications from Central Government Offices located in Region 'C' to Central Government Offices in Regions 'A' & 'B'—20%.

Rule 4(d) & (e)

- (b) Communications to State/ Union Territories and individuals in Regions 'A' & 'B'—60%.

- (c) Communications to Central Government Offices in Region 'C'—20%.

- (d) All communications received in Hindi must be replied to in Hindi. Rule 5

- (e) All applications, appeals or representations made or signed in Hindi should essentially be replied to in Hindi. Rule 7(2)

For Units of the Defence Ministry

- (a) Correspondence between the three headquarters and Ministries of Defence and other Ministries.—60%

- (b) Correspondence between the headquarters and army command headquarters and the entire correspondence between all the units of the army and the command offices—35%.

- (c) Correspondence between the headquarters of the Navy and the Air Force and their command offices and the entire correspondence between these forces and all the units and the command offices—30%

- (d) The above targets will be applicable to offices of three services where mainly armed forces officers and 'other ranks' are employed.

- (e) The targets of the remaining correspondence and other items of the programme will be the same as fixed in this programme.

Construction of Rajghat Dam Project

2190. SHRI VISHWANATH SHARMA: Will the Minister of WATER RESOURCES be pleased to state:

- (a) the present position of the construction of the inter-State Rajghat Dam Project;

- (b) the details of cost-escalation resulting from delay in setting up the project; and

- (c) the time by which it is likely to be completed?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) The works on earth dam and masonry dam have been completed to the extent of about 92% and 80% respectively. Other miscellaneous works have been completed to the extent of about 68%.

- (b) The project was originally (at 1979 price index) estimated to cost Rs. 123.22 crores. The estimated cost as revised in 1987 is Rs. 213.66 crores. The cost escalation is mainly due to rise in prices during construction period. The delay in completion of the project is mainly due to constraint of funds.

- (c) The dam is scheduled for completion in June, 1993.

[English]

Propaganda Campaign against India by JKLF in the UK

2191. SHRI MUKUL WASNIK: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Jammu and Kashmir Liberation Front (JKLF) activists in the UK have been carrying on a propaganda campaign against India;

(b) if so, the details thereof;

(c) whether the Union Government are aware that some British Members of Parliament are pleading for their cause; and

(d) if so, the measures being taken by the Union Government in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINH SOLANKI): (a) Yes, Sir.

(b) From time to time they have been holding demonstrations and distributing pamphlets decrying alleged "Indian atrocities" on the Kashmiris and calling for an independent State of Jammu & Kashmir.

(c) Some British MPs have made statements in favour of a plebiscite/referendum in Kashmir under UN resolutions.

(d) Our High Commission in London keeps in close and constant touch with British MPs from all parties, with the media and other influential opinion makers to explain our point of view. Some leading British MPs have also been invited to visit India.

Foreign Nationals in the Country

2192. SHRI C. K. KUPPUSWAMY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of foreign citizens staying in India without proper documents; and

(b) the action taken or proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) Some foreigners, mostly

Pakistani and Bangladeshi Nationals, are reported to be overstaying/staying without proper documents in India.

(b) As and when any foreigner is detected for overstaying/staying without proper documents, action under the Foreigners Act is taken by the State Governments/Union Territory Administrations to either prosecute him or deport him.

[*Translation*]

Waiting list for Telephone Connections in Firozabad and Agra in U.P.

2193. SHRI PRABHU DAYAL KATHERIA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of persons on the waiting list for telephone connections in Firozabad and Agra, Uttar Pradesh;

(b) the time by which these applicants are likely to be provided with telephone connections, and

(c) the number of public call offices installed in Firozabad and Agra during the last three years?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) The waiting list in Firozabad is 1800 and in Agra 9498 as on 1-7-1991.

(b) Expansion Plans have been drawn for clearing the waiting list progressively during the Eighth Plan period.

(c) During the last three years the number of public call offices installed in Firozabad is one and in Agra Ninety.

[*English*]

Farakka Barrage Project

2194. DR. SUDHIR RAY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Union Government propose to undertake systematic bank